

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 2418  
(TO BE ANSWERED ON THE 8<sup>th</sup> August 2018)

**FIRE SERVICES CATEGORY OF CALICUT AIRPORT**

2418. SHRI ELAMARAM KAREEM

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) on what ground fire category VIII of Calicut airport has been reduced to category VII, while sufficient number of fire personnel are available for maintaining stations of category VIII;
- (b) whether Government is aware that airport management is again batting for curtailing the operational facilities of Calicut airport; and
- (c) whether Government would consider the hardships of passengers particularly the migrants due to the decision to reduce the fire category to VII, which will adversely affect the effort to accommodate CODE 'E' flights at Calicut airport?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

- (a): Presently, at Calicut Airport, the Aircraft Rescue and Fire Fighting (ARFF) category is VIII and has not been reduced to VII.
- (b): No operational facility has been curtailed at Calicut Airport as on date.
- (c): Required ARFF category for the commercial operations is always ensured and maintained by Airports Authority of India so that no hardship is faced by passengers including migrants.

\*\*\*\*\*